

C. A. T. Bench; JAIPUR

Date of Order	M.P. 488/93	Orders	
20/9/93			

Mr. U.D. Sharma - Counsel for petitioner,

Mr. Sharma submits that on the receipt of the copy of the order dated 14/12/92 S.L.P. has been filed before the Honble Supreme Court by Union of India. He further submits that as far as his information goes U.O.I. has filed S.L.P. before the Honble Supreme Court. Once the matter sub-judice in Honble Supreme Court, this Court has no jurisdiction to entertain the time. The application should be moved before the Honble Supreme Court and they should get the stay order from there. This stay petition is rejected.

(O.P. Sharma)
Admin. Member

(D.L. Mehta)
V.C.